

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 12-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100509/2017	The State Dongri Police Station Vs Monu Pehlad Malvi	
<u>HEARING</u>				
2	POCSO SPL CASE	100225/2018	The State of Nagpada Police Station Vs Ashfak Ahamad Januudin Shaikh	
(Main Matter REMAND APPL POCSO/0100230/2018)				
<u>EVIDENCE PART HEARD</u>				
3	POCSO SPL CASE	100287/2016	THE STATE OF BYCULLA POLICE STATION. Vs MOHD. ANWAR ABDUL SATTAR SHAIKH @ SULTAN	
4	POCSO SPL CASE	100306/2016	THE STATE OF DHARAVI POLICE STATION. Vs RAVI MAHADEV SHARMA	
5	POCSO SPL CASE	100068/2018	The State of Santacruz police Station Vs Paresh Ajit Marchant	
(Main Matter REMAND APPL POCSO/0101091/2017)				
<u>EVIDENCE</u>				
6	POCSO SPL CASE	100483/2017	The State Ghatkopar Police Station Vs Rahul Mahavir Nayak	
7	POCSO SPL CASE	1000476/2018	The State of Gavdevi Police Station Vs Prafful Nabar Nag	PP
<u>CHARGE</u>				
8	POCSO SPL CASE	1000635/2018	The State of Khar Police Station Vs Shravan Satubhai Rathod	PP
<u>REPLY/SAY</u>				

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9	POCSO SPL CASE	100710/2019	The State of Maharashtra - Pantnagar Police Station Vs Ashok Vishwanath Kamble	PP
<u>APPEARANCE</u>				
10	POCSO SPL CASE	100050/2018	The State of Mahim Police Station Vs Ramjaan Shabbir Shaikh @ Sion	
(Main Matter REMAND APPL POCSO/0101068/2017)				
11	POCSO SPL CASE	100032/2019	The State of Nirmal Nagar Police Station Vs Vaijinath Hari Chouhan @ Vijay	PP
12	POCSO SPL CASE	100046/2019	The State of Chembur Police Station Vs Nitin Balu Durgude	PP
13	POCSO SPL CASE	100078/2019	The State of Mankhurda Police Station Vs Rahul Rajbhaddur Choudhari @ Paddu	PP
14	POCSO SPL CASE	100308/2019	The State of Sir J. J. Road Police Station Vs Arbaj Hanif Mulla @ Ayan	PP
15	POCSO SPL CASE	100445/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Mehemud Chand Shaikh	PP
<u>REPORT</u>				
16	POCSO SPL CASE	100545/2015	The State of Pydhonie Police Station Vs SAGAR SHABUDDIN SHAIKH.	
<u>HIGH COURT EXPEDIATED TIME BOUND</u>				
17	POCSO SPL CASE	100021/2017	PARKSITE POLICE STATION. Vs ARUNKUMAR DINANATH PANDEY	Adv. Prashant Pandey

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1	POCSO SPL CASE	100234/2015	The State DCB CID Unit X Vs Shivkumar @ Shiva Ramlakhan Rana	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100017/2017	SHIVAJI NAGAR POLICE STATION. Vs SAJID NASIM AHMAD KHAN	
3	POCSO SPL CASE	100333/2017	CHEMBUR POLICE STATION Vs VINAYAK RAVI PAWAR	
4	POCSO SPL CASE	100418/2017	The State Matunga Police Station Vs Shrinath Chotelal Kanojia	
5	POCSO SPL CASE	1000607/2018	The State of Shivaji Nagar Police Station Vs Dilshad Shagun Khan	PP
<u>EVIDENCE</u>				
6	POCSO SPL CASE	1000601/2018	The State of Shahu Nagar Police Station Vs Mustkim Saleem Khan	PP
<u>CHARGE</u>				
7	POCSO SPL CASE	1000375/2018	The State of Wadala T.T. Police Station Vs Bodhan Brijmohan Singh	PP
<u>REPLY/SAY</u>				
8	POCSO SPL CASE	100355/2017	PARKSITE POLICE STATION Vs MUKESH SABHAPATI YADAV	
<u>APPEARANCE</u>				
9	REMAND APPL POCSO	100143/2017	The State Vakola Police station Vs Sagar Arjun Pandey	
10	POCSO SPL CASE	100041/2018	The State of Shivaji Park Police Station Vs Sushant Samip Thakur	

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11	POCSO SPL CASE	100049/2019	The State of Mulund Police Station Vs Amit Ramsanai Gupta and others	PP
12	POCSO SPL CASE	100076/2019	The State of Maharashtra Nirmal Nagar Police Station Vs Vijaykumar Rajeshwar Sharma	PP
13	POCSO SPL CASE	100287/2019	The State of Maharashtra - Vikhroli Police Station Vs Shivam Ramesh Kumar	PP
14	POCSO SPL CASE	100635/2019	The State of Maharashtra - Bandra Police Station Vs Raja Ashok Gorai	PP
15	POCSO SPL CASE	100651/2019	The State of Maharashtra - Pydhonie Police Station Vs Suresh Pyarelal Gupta	PP
16	POCSO SPL CASE	100664/2019	The State of Maharashtra - Dharavi Police Station Vs Narsappa Hanumanta Kurmollu @ Tata	PP
<u>HIGH COURT EXPEDIATED TIME BOUND</u>				
17	POCSO SPL CASE	100129/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs ALI HASAN BADALU ANSARI	
<u>R-E U-S 299 CR.P.C</u>				
18	SESSIONS CASE	100650/2013	The State Oshiwara P. Stn. Vs Dilawar Mijajur Hussain	

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<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100393/2015	The State of Agripada Police Station. Vs Hadisali Nabi Mohammed Khan	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100292/2016	THE STATE OF WADALA T .T POLICE STATION. Vs MOBIN SAMAD KHAN	
3	POCSO SPL CASE	1000638/2018	The State of Trombay Police Station Vs Yousuf Noor Khan	PP
4	POCSO SPL CASE	100641/2018	The State of Gavdevi Police Station Vs Veerbhadraram Bhausingh Vislavat	PP
<u>EVIDENCE</u>				
5	POCSO SPL CASE	100303/2014	The State Santacruz P.S Vs Umesh Horilal Varma and anr.	Adv. Mulik
6	POCSO SPL CASE	100453/2017	The State Mankhurd Police Station Vs Umesh Gulabrao Dohk	
7	POCSO SPL CASE	100530/2017	The State of Mulund Police Station Vs KAUSHAL LALIT SONI	
(Main Matter REMAND APPL POCSO/0100438/2017)				
8	POCSO SPL CASE	1000406/2018	Bhandup Police Station Vs Jagannath @ Gajya Krushna Kamble	PP
<u>REPLY/SAY</u>				
9	ABA	101101/2020	Raja Adiwai and Ors. 2 Vs The State of Maharashtra Through BKC Police Station	Dhanashree M. Lad, Khan Abdul Aziz

APPEARANCE

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	100191/2017	VAKOLA POLICE STATION Vs DEVENDRA RAMASARE SAHANI AND ANOTHER 01	
11	POCSO SPL CASE	100120/2019	The State of RCF Police Station Vs Jayesh Rajkumar Nair	PP
12	POCSO SPL CASE	100301/2019	The State of Maharashtra - Wadala Police Station Vs Aakash Selvraj Naydu	PP
13	POCSO SPL CASE	100302/2019	The State of Maharashtra - Worli Police Station Vs Dashrath Ganesh Murad	PP
14	POCSO SPL CASE	100323/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Pathik Rahul Solanki	PP
15	POCSO SPL CASE	100531/2019	The State of Maharashtra - Mulund Police Station Vs Amit Vijay Mundekar	PP
16	POCSO SPL CASE	100666/2019	The State of Maharashtra -Kurla Police Station Vs Basantlal Sukhdeo Kori	PP
17	POCSO SPL CASE	100670/2019	The State of Maharashtra - Parksite Police Station Vs Ranbirsingh Udaybirsing Rathod	PP
18	POCSO SPL CASE	100677/2019	The State of Maharashtra - Worli Police Station Vs Umesh Bhimrao Shirsath	PP
<u>REPORT</u>				
19	POCSO SPL CASE	100540/2015	The State of Wadala T.T.Police Station Vs Mohsin Mohibudin Ansari.	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>STATEMENT US 313 CR.P.C.</u>				
1	POCSO SPL CASE	100591/2017	The State Nirmal Nagar Police Station Vs Faziulla Abdul Rauf Sayyed	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100221/2018	The State of Trombay Police Station Vs Nura Meheeb Badshah Sayyad	
(Main Matter REMAND APPL POCSO/0100233/2018)				
3	POCSO SPL CASE	100296/2018	The State of Bhandup Police Station Vs Vasanna Abraham Ulitra	zz
4	POCSO SPL CASE	1000402/2018	The State of Vikhroli Police Station Vs Sonu Govindrao Kharat	PP
5	POCSO SPL CASE	100667/2018	The State of Vakola Police Station Vs Anand Periyarwami Arjun	PP
<u>EVIDENCE</u>				
6	POCSO SPL CASE	100022/2017	DADAR POLICE STATION. Vs RAMA JAGANNATH CHAURSIYA	
7	POCSO SPL CASE	100432/2019	The State of Maharashtra - Dharavi Police Station Vs Virendrakumar Rampratap Paswan	PP
<u>COMPLIANCE</u>				
8	POCSO SPL CASE	100360/2019	The State of Maharashtra - Tardeo Police Station Vs Altaf Abdul Mazid Ansari	PP
<u>APPEARANCE</u>				
9	POCSO SPL CASE	100290/2019	The State of Maharashtra - Vakola Police Station Vs Manoj Sohan Sahani	PP

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10	POCSO SPL CASE	100317/2019	The State of maharashtra - Pant Nagar Police Station Vs Zakir unus Khan and other 1	PP
11	POCSO SPL CASE	100356/2019	The State of Maharashtra - Pant Nagar Police Station Vs Sanjivkumar Chandrakant Chavan	PP
12	POCSO SPL CASE	100402/2019	The State of Maharashtra - Khar Police Station Vs Amol Pandurang Shelar	PP
13	POCSO SPL CASE	100517/2019	The State of Maharashtra - R.C.F. Police Station Vs Anand Raju Bhimade	PP
14	REMAND APPL POCSO	101071/2019	The State- Vakola Police Station Vs Kannan Ganesh Kavandar	
15	POCSO SPL CASE	100639/2019	The State of Maharashtra - Chunabhatti Police Station Vs Santosh Dhanaji Patil	PP
16	POCSO SPL CASE	100701/2019	The State of Maharashtra - Ghatkopar Police Station Vs Arjun Sanjay Malekar	PP
17	POCSO SPL CASE	100708/2019	The State of Maharashtra - Kurla Railway Police Station Vs Santoshkumar Radhakrushna Muni	PP
18	REMAND APPL POCSO	100393/2020	STATE GOVERNMENT - Bhoiwada Police Station Vs Nitesh Prabhakar Pawar	SPP Adv.

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<u>HEARING</u>				
1	POCSO SPL CASE	100719/2018	The State of Vikroli Police Station Vs Aakash Vikas Kate and Others 01	PP
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100292/2015	The State of Meghwadi Police station Vs Mohd. Shahanawaz Pirmohamad Shaikh @ Shanu	
3	POCSO SPL CASE	100665/2018	The State of BKC Police Station Vs Sherali @ Baba Yasin Shaikh	PP
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100247/2016	THE STATE OF TROMBAY POLICE STATION. Vs MANJUR AHMED ILAHI	
5	POCSO SPL CASE	100174/2018	The State of Tilak Nagar Police Station Vs Rakesh Ashok Kori	
(Main Matter REMAND APPL POCSO/0100143/2018)				
<u>CHARGE</u>				
6	POCSO SPL CASE	100215/2017	GHATKOPER POLICE STATION Vs BHAGWAN DHODIRAM KHODVE	
7	POCSO SPL CASE	100486/2017	The State Trombay Police Station Vs Yusuf Afzal Khan	
8	POCSO SPL CASE	1000612/2018	The State of Mankhurd Police Station Vs Shaikh Talib Shaikh Chand	PP
<u>APPEARANCE</u>				
9	POCSO SPL CASE	100476/2017	The State Gamdevi Police Station Vs Devendra Balaji Patil	

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10	POCSO SPL CASE	100419/2019	The State of Maharashtra - Ghatkopar Police Station Vs Aakash Gulab Nikam and Ors. 01	PP
11	REMAND APPL POCSO	101012/2019	The State- Dadar Police Station Vs Akshay Vinod Chekhaliya	
12	REMAND APPL POCSO	101089/2019	The State- Santacruz Police Station Vs Deepak Ashok Mukhiya	
13	POCSO SPL CASE	100645/2019	The State of Maharashtra - Pant Nagar Police Station Vs Kamlakar Sitaram Kamble	PP
14	SPL.CASE	100559/2020	The State Of Maharashtra Through Antop Hill Police Station Vs Saddam Husen Mohamad Rafik Lunje	PP
15	SPL.CASE	100572/2020	The State Of Maharashtra Through Vakola Police Station Vs Kannan Ganesh Kavandar	PP
<u>REPORT</u>				
16	POCSO SPL CASE	100382/2017	The State Shivaji Nagar Police Stn Vs Naim @ Chotu Salim Shaikhj	
17	ABA	101161/2020	Sadhana Rajnikant Koli And Anr. Vs State R C F Police Station	Viju M Khithani
<u>R-E U-S 299 CR.P.C</u>				
18	POCSO SPL CASE	100486/2014	The State Amboli P.S Vs Sanjay Madhavrao Kamble	

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<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100289/2016	THE STATE OF GHATKOPER POLICE STATION. Vs DIPAK PRAKASH MENE	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100297/2015	The State Nagpada P.Stn. Vs Moti Baleshwar Dhobi	
3	POCSO SPL CASE	1000616/2018	The State of Dongari Police Station Vs Vishal Giridhar Sumra	PP
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100535/2017	The State Khar Police Station Vs Ajit Alekzander Kerketta	
5	POCSO SPL CASE	100316/2018	The State of R.A.K.Marg Police Station Vs Imran Fakir Mohd. Qureshi	z
<u>CHARGE</u>				
6	POCSO SPL CASE	100175/2018	The State of Pant Nagar Police Station Vs Irshad Mukhtar Murchant	
7	POCSO SPL CASE	1000514/2018	The State of Nagpada Police Station Vs Dipesh Dharma Pawar	PP
8	POCSO SPL CASE	1000620/2018	The State of Vinoba Bhawe Nagar Police Station Vs Sumeet Yashvant Lanke	PP
<u>APPEARANCE</u>				
9	POCSO SPL CASE	100531/2017	The State of Marine Drive Police Station Vs Rajanikant Babu Bhuvad	

(Main Matter REMAND APPL POCSO/0100722/2017)

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10	POCSO SPL CASE	100060/2018	The State of Mulund Police Station Vs Mukesh Bhanji Gohil	
(Main Matter REMAND APPL POCSO/0101074/2017)				
11	POCSO SPL CASE	1000392/2018	Bandra Police Station Vs Anil Nathuram Kubade	PP
12	REMAND APPL POCSO	100306/2019	Deonar Police Station Vs Shafatali Mohammad Jama Sidhiqui	
13	POCSO SPL CASE	100504/2019	The State of Maharashtra - Pydhonie Police Station Vs Ravis Khalil Qureshi	PP
14	POCSO SPL CASE	100638/2019	The State of Maharashtra - Parksite Police Station Vs Prafulla Lahu Mhaske and Ors. 01	PP
15	SPL.CASE	19/2020	The State of Maharashtra - Santacruz Police Station Vs Horilal Ramnarayan Varma	PP
16	SPL.CASE	102/2020	The State of Maharashtra - Mankhurd Police Station Vs Umesh Ramesh Kharge	PP
R-E U-S 299 CR.P.C				
17	SESSIONS CASE	100688/2013	The State Bandra p.stn Vs Rehasuddin Islamuddin Shaikh	Mr. Deepak Motiwala Sa